

## PAPERS LAID ON THE TABLE

12.05 hrs

Notifications under industries (Development and Regulation) Act, 1951, Annual Report of Patents, Designs and Trade Marks for 1981-82, Notification under Essential Commodities Act, 1955, Review on and Annual Report of Braithwaite and Company Ltd. Calcutta for 1980-81 etc.etc.

**The Minister of Industry and Steel and Mines (Shri Narayan Datt Tiwari):**

I beg to lay on the Table

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18AA of the Industries (Development and Regulation) Act, 1951 :—

(i) S.O. 442(E) published in Gazette of India dated the 25th June, 1982 regarding extension of period of take over of management of Messrs Andhra Scientific Company Limited, Machilipatnam, beyond five years.

(ii) S.O. 480(E) published in Gazette of India dated the 7th July, 1982, regarding extension of period of take over of management of Messrs Associate Industries (Assam) Limited, Chandrapur beyond five years.

(iii) S.O. 515(E) published in Gazette of India dated the 21st July, 1982 regarding extension of period of take over of management of Messrs Gluconate Limited, Calcutta, beyond five years.

(2) A copy of Notification No. S.O. 466(E) (Hindi and English versions) published in Gazette of India dated the 30th June, 1982 regarding extension of period of take over of management of Messrs Carter Poole, and Company Limited, Calcutta, beyond five years, under sub-section

(2) of section 18A of the Industries (Development & Regulations) Act, 1951.

[Placed in Library See No. Lt 4438/82]

(3) A copy of the Annual Report (Hindi and English versions) of the Controller General of Patents, Designs and Trade Marks, for the year 1981-82 under section 155 of the Patents Act, 1970 [Placed in Library See No. LT-4439/82]

(4) A copy of the Notification No. S.O. 422(E) (Hindi and English versions) published in Gazette of India dated the 19th June, 1982 containing the Order regarding (rescission) of the Paper (Conservation and Regulation of Use) Order, 1974, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, [Placed in Library, See No. LT-4440/82]

(5) A copy each of the following papers (Hindi and English versions) under sub section of section 619A of the Companies Act, 1956 :—

(a) (i) A statement regarding review by the Government on the working of the Barithwaite and Company Limited, Calcutta for the year 1980-81.

(ii) Annual Report of the Braithwaite and Company Limited, Calcutta, for the year 1980-81 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library See. No. Lt-4441/82].

(b) (i) Review by the Government on the working of the Delhi State Industrial Development Corporation Limited, New Delhi, for the year 1977-78.

(ii) Annual Report of the Delhi State Industrial Development

Corporation Limited, New Delhi, for the year 1977-78 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (6) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) and (b) of item (5) above.

[Placed in Library See No. LT-4442/82].

**REVIEW ON AND ANNUAL REPORT OF IISCO STANTON PIPE AND FOUNDRY COMPANY LTD. CALCUTTA FOR THE YEAR ENDED 31ST DECEMBER, 1980 AND STATEMENT FOR DELAY.**

**The Minister of State in the Ministries of Industry and Steel and Mines**

**(Shri Charanjit Chanana):**

I beg to lay on the Table

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:—

(i) Review by the Government on the working of the IISCO Stanton Pipe and Foundry Company Limited, Calcutta, for the year ended 31st December, 1980

(ii) Annual Report of the IISCO Stanton Pipe and Foundry Company Limited, Calcutta, for the year ended 31st December, 1980 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in library See No. LT-4443/82].

**STATEMENT FOR DELAY IN LAYING THE ANNUAL REPORT AND ACCOUNTS OF NATIONAL INSTITUTE OF EDUCATIONAL PLANNING AND ADMINISTRATION, NEW DELHI FOR 1980-81.**

**The Minister of Parliamentary Affairs and Works and Housing (Shri Bhishama Narain Singh) : On behalf of Shrimati Sheila Kaul,**

I beg to lay on the Table

a statement (Hindi and English versions) showing reasons for delay in laying the Annual \* Report and Accounts of the National Institute of Educational Planning and Administration, New Delhi, for the year 1980-81. [Placed in library See. No. LT-4444/82]

Second Annual Report of Commission for Scheduled Castes and Scheduled Tribe for 1979-80 and Memorandum of Action, Report of Commissioner for Scheduled Castes and Scheduled Tribes for 1979-80 and 1980-81 and Annual Report on working of Protection of Civil Rights Act, 1955 for the year ending 31st Dec. 1980.

**The Minister of State in the Ministry of Home Affairs (Shri Nihar Ranjan Laskar) :**

I beg to lay on the Table

- (1) (i) A copy of the Second Annual Report (Hindi and English versions) of the Commission for Scheduled Castes and Scheduled Tribes, for the year 1979-80.

(ii) A copy of the Memorandum (Hindi and English Versions) of the Action taken on the recommendations contained in the Report. [Placed in library See LT-4445/82]

\*The Annual Report was laid on the Table on the 4th March, 1982.

\*\*Not allowed.